

(7)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 722/2002

New Delhi this the 19th day of March, 2002

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

Shri M.K.Sharma
S/o Late Sh.U.C.Sharma,
R/O 20-C,Ber Sarai, DDA Flats,
New Delhi-110016

working in the Senior Time
Scale of IB(E) S, Presently
in the Office-Chief Engineer
(NZ), Jamnagar House, New Delhi.

(By Advocate Shri S.Y.Khan) ..Applicant

VERSUS

Union of India, through

1. Secretary to Govt.of India
Ministry of Information and
Broadcasting, Shastri Bhawan,
New Delhi-110001
2. Director General,
All India Radio, Akashvani Bhawan,
Parliament Street, New Delhi

..Respondents

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Khan prays for and is granted permission to
withdraw the OA as the applicant has unfortunately
expired yesterday (18.3.2002).

Lakshmi Swaminathan
(Smt.Lakshmi Swaminathan)

Vice Chairman (J)

S.R. Adige
(S.R. Adige)

Vice Chairman (A)

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